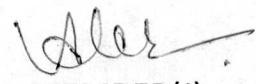


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R.K.Lenka vs.UOI

ORDERS SL.NO.1  
O.A.No.260/00316/14  
Date-28.11.2014

CORAM  
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

Heard Shri B.B.Patnaik, learned counsel for the applicant and Shri S.B.Jena, learned ACGSC for the Respondents. A memo has been filed by Shri Patnaik seeking withdrawal of this O.A. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn. No costs.

  
MEMBER(J)